



MEDIATION CENTRE

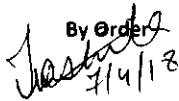
Rajasthan State Legal Services Authority
Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)
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Cause List Date 09.04.2018

S. No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Hon'ble Mr Justice (Retd.) S.C. Mittal	S.B. Cr. Misc. Application No. 72/2018 In S.B. Cr. Revision No. 231/2018 Rohit Kumar Jain Vs. Smt. Mamta Doliya	Rajat Ranjan	
2	Hon'ble Mr Justice (Retd.) S.C. Mittal	S.B. Cr. Misc. Petition No. 4074/2012 Rishi Pal Sharma Vs. State	Rahul Sharma	R.S. Shekhawat, PP
3	Hon'ble Mr Justice (Retd.) S.C. Mittal	S.B. Cr. Revision No. 854/2016 & 2124/2016 Ayub Khan Vs. Smt. Shabnam	Imran Khan	Ali Mohd. Khan
4	Hon'ble Mr Justice (Retd.) S.C. Mittal	S.B. Cr. Misc. Petition No. 3372/2013 Rajaram Yadav Vs. State	Gaurav Gupta	Pankaj Gupta
5	Hon'ble Mr. Justice (Retd.) S.K. Garg	S.B. Civil Transfer Application No. 108/2016 Smt. Rinku Vs. Satya Bhaskar	Rajesh Sain	Jai Kishan Yogi
6	Sh. Suresh Pareek, Sr. Advocate	S.B. Cr. Revisoin No. 389/2016 Smt. Deepati Garg Vs. Himanshu Mittal	Asgar Khan	L. M. Bhardwaj
7	Sh. Ajeet Bhandari, Advocate	S.B. Civil Misc. Appeal No. 2416/2017 Satyararayan Vs. Vijay Laxmi	Sanjay Gangwar	O.P. Mishra
8	Sh. Ajeet Bhandari, Advocate	S.B. Civil Writ Petition No. 17498/2015 Smt. Shanti Devi Vs. Subhash Sindhi Society	Amit Jindal	Sudesh Bansal
9	Sh. Vinodi Lal Mathur, Advocate	S.B. Civil Misc. Appeal No. 3185/2015 Durga Prasad Kashyap Vs. Ganesh Mal	J.P. Goyal	R.K. Agarwal
10	Sh. A.R. Patwardhan, RHJS (Retd.)	S.B. Cr. Misc. Bail No. 652/2018 & 653/2018 Sanjay Vs. State	Amit Jindal	Rishiraj Singh Rathore, PP
11	Sh. J.P. Sharma, RHJS (Retd.)	S.B. Cr. Misc. Petition No. 1920/2015 Gyan Singh Vs. State	A.K. Upman	Aladeen Khan, PP
12	Sh. D.S. Vasistha, RHJS (Retd.)	S.B. Cr. Revision No. 518/2017 Afsar Vs. Smt. Rizwana	Moinuddin	Tarun Jain
13	Ms. Anita Agarwal, Advocate	S.B. Cr. Misc. Application No. 51/2018 in S.B. Cr. Revision No. 124/2018 Waseem Ahmed Vs. Smt. Mumtaj Bano	Mohd. Anees	
14	Ms. Raj Sharma Advocate	D.B. Civil Misc. Appeal No. 5985/2016 Usha Devi Vs. Kamlesh	S.S. Hasan	Ashindra Gautam
15	Sh. Ajay Kumar Bajpai, Advocate	S.B. Cr. Revision No. 1215/2017 & 1900/2016 Pankaj Sharma Vs. Smt. Meenakshi Shirma	Intjar Ali	R.S. Skekhawat, PP
16	Sh. Ajay Kumar Bajpai, Advocate	S.B. Civil Misc. Appeal No. 1507/2014 M/s Alokik Builders Combine Vs. Umed Singh	Devidutt Sharma	Sudesh Bansal
17	Sh. Harish Kumar Tripathi, Advocate	S.B. Cr. Revision No. 1568/2016 & 2097/2016 Smt. Heena Bano Vs. Rahil @ Habeeb	Ritesh Jain	Akanksha Saxena
18	Sh. Ashok Sharma, Advocate	S.B. Civil Misc. Transfer Application No. 30/2017 Devshree Pareek Vs. Devesh Pareek	Sudhir Jain	Arun Kumar Sharma

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes – divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

(Toshita Malani)
Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court
Jaipur

“Help The Needy – Timely Help May Create History”



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Cause List Date 10.04.2018

S. No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Sh. O.P. Sharma I, RHJS (Retd.)	S.B. Cr. Revision No. 94/2018 Mukesh Kumar Agarwal Vs. Smt. Seema	Nikhil Sharma	
2	Sh. J.D. Sharma RHJS (Retd.)	S.B. Cr. Bail Cancellation No. 77/2017 Manish Jain Vs. State	Dinesh Kala	Hemant Talor
3	Sh. D.S. Vasistha, RHJS (Retd.)	S.B. Civil Transfer Application No. 145/2017 Smt. Nikita Suthar Vs. Sunil Kumar	Mamraj Jat	Ajit Singh Lunia
4	Sh. D.S. Vasistha, RHJS (Retd.)	S.B. Civil Transfer Application 154/2017 Smt. Arti Vs. Ravi Kumar	Amit Dadhich	Bharti Sharma
5	Smt. Kamla Jain, Advocate	S.B. Cr. Revision Petition No. 1048/2017 Jitendra Saini Vs. Smt. Sikha Saini	Mohit Gupta	
6	Sh. Ajeet Bhandari, Advocate	S.B. Cr. Revision Petition No. 2009/2017 Jakir Hussain Vs. Jenab Bano	Shamsuddin Ansari	
7	Smt. Madhuri Singh, Advocate	S.B. Cr. Revision No. 1403/2017 Waseem Ahamad Vs. Smt. Nisha Bano	Mohammad Anees	
8	Smt. Madhuri Singh, Advocate	S.B. Cr. Revision Petition No. 171/2018 Gajendra Singh Vs. Niyati Khoraniya	Anshuman Saxena	
9	Smt. Alka Bhatnagar, Advocate	S.B. Cr. Revision No. 235/2018 & 369/2016 Himanshu Mittal Vs. Smt. Dipti Garg	L.L. Gupta	Meenakshi Pareek, PP
10	Sh. P.K. Kasliwal, Advocate	S.B. Cr. Revision no. 181/2018 Aatish @ Monu Vs. Bhagwati Churasiya	Samarth Sharma	
11	Sh. J.P. Gupta, Advocate	S.B. Cr. Revision No. 1824/2017 Brijesh Kumar Vs. Smt. Pinki	Aniket Sharma	
12	Sh. Suneet Awasthi, Advocate	S.B. Cr. Revision Petition No. 1375/2017 Naresh Kumar Gupta Vs. Smt. Sunita Gupta	Dr. Vibhuti Bhushan	

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